

# ORISSA HIGH COURT

## CASES REGISTERED REPORT AS ON :07/02/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/3949/2025 BLAPL/1495/2025	HEMANTA HARIJAN VS STATE OF ODISHA	JNYANANANDA PANDA VS	THUAMUL RAMPUR /183 /2024 SPECIAL JUDGE(POCSO),BHAWANIPAT Spl/0000208/2024
2	D-BLAPL/2874/2025 BLAPL/1496/2025	ABHIRAM DASH @ ABHI VS STATE OF ODISHA	GAGAN BIHARI SINGH VS	/ /0 SPECIAL COURT,CUTTACK(Cuttack) 2(A)CC/0000088/2024
3	D-BLAPL/3955/2025 BLAPL/1497/2025	RUPA MINIKA VS STATE OF ODISHA	MANORANJAN PADHY VS	BANDHUGOAN /112 /2024 J.M.F.C.,LAXMIPUR(Koraput) GR/0000507/2024
4	D-BLAPL/3688/2025 BLAPL/1498/2025	KUNDAN SAHA VS STATE OF ODISHA	BHARAT BHUSAN ROUTRAY VS	SECTOR-7 /167 /2024 S.D.J.M.,PANPOSH(Sundargarh) GR/0002483/2024
5	D-BLAPL/3956/2025 BLAPL/1499/2025	MAMATA SINGH VS STATE OF ODISHA	BHARAT BHUSAN ROUTRAY VS	/ /0 SPECIAL JUDGE,ROURKELA(Sundargarh) SPL. 2(a)C.C./0000001/2025
6	D-BLAPL/3916/2025 BLAPL/1500/2025	PURNA CHANDRA MOHARANA VS STATE OF ODISHA	DIPTI RANJAN MOHAPATRA VS	CHOUDWAR /631 /2023 DISTRICT & SESSIONS JUDGE,CUTTACK ST/0000105/2024
7	D-BLAPL/3957/2025 BLAPL/1501/2025	DUMBURI MINIKA VS STATE OF ODISHA	MANORANJAN PADHY VS	BANDHUGOAN /112 /2024 J.M.F.C.,LAXMIPUR(Koraput) GR/0000507/2024
8	D-BLAPL/3918/2025 BLAPL/1502/2025	BADAL BISWAL VS STATE OF ODISHA	BIJAY SWAIN VS	BANAPUR P.S. /227 /2024 J.M.F.C.-CIVIL JUDGE (JD),BANPUR(Kh GR/0000345/2024
9	D-BLAPL/3774/2025 BLAPL/1503/2025	SIBANI SANKAR MOHAPATRA VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	PURI SADAR /398 /2024 SPECIAL JUDGE (POCSO), PURI(Puri) TR/0000106/2024
10	D-BLAPL/3959/2025 BLAPL/1504/2025	BALIA BEHERA VS STATE OF ODISHA	BHARAT BHUSAN ROUTRAY VS	ANGUL TOWN /962 /2024 S.D.J.M. CIVIL JUDGE (JD),ANGUL(Anug GR/0002078/2024
11	D-BLAPL/3556/2025 BLAPL/1505/2025	BINU @ MONOJ MALLIK @ MALLICK VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	BALICHANDRAPUR /122 /2023 SPECIAL JUDGE (POCSO), JAJPUR(Jajap Spl/0000043/2023

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12	D-BLAPL/3963/2025 BLAPL/1506/2025	JAGAMA MINIAKA VS STATE OF ODISHA	MANORANJAN PADHY VS	BANDHUGOAN /112 /2024 J.M.F.C.,LAXMIPUR(Koraput) GR/0000507/2024
13	D-BLAPL/3948/2025 BLAPL/1507/2025	CHANDRAKANTA MALLICK @ GULU @ BULU VS STATE OF ODISHA	SAMVIT MOHANTY VS	ANGUL TOWN /542 /2024 AD-HOC A.D.J.(FTSC),ANGUL(Anugul ) Spl/0000033/2024
14	D-BLAPL/3832/2025 BLAPL/1508/2025	JITENDRA KUMAR MAHARANA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BALUGAON P.S. /8 /2025 CIVIL JUDGE (JD) CUM J.M.F.C, CHILIK GR/0000009/2025
15	D-BLAPL/3941/2025 BLAPL/1509/2025	MANOJ KUMAR PARIDA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	TANGI (KHURDA) /498 /2023 2ND A.D.J,KHURDA(Khordha ) ST/0000023/2024
16	D-BLAPL/3878/2025 BLAPL/1510/2025	AASIF QUERESHI VS STATE OF ODISHA	ARIJEET MISHRA VS	CYBER CRIME AND ECONOMIC OFFEN J.M.F.C.,CHHENDIPADA(Anugul ) GR/0001143/2024
17	D-BLAPL/3971/2025 BLAPL/1511/2025	RUBINA MOHANTY VS STATE OF ODISHA	DEBA KUMAR RATH VS	BADAGODA P.S. /40 /2025 J.M.F.C.(IV),BHUBANESWAR(Khordha ) CT/0000069/2025
18	D-BLAPL/3902/2025 BLAPL/1512/2025	ANGADA DIGAL VS STATE OF ODISHA	AMULYA RATNA PANDA VS	SARANGADA /56 /2023 ASSISTANT SESSIONS JUDGE,BALLIGUDA ST/0000001/2024
19	D-BLAPL/3972/2025 BLAPL/1513/2025	JAYA GHADEI VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	/ /0 DISTRICT & SESIONS JUDGE,BHUBANESWAR TR/0000571/2024
20	D-BLAPL/3975/2025 BLAPL/1514/2025	SUKADEV SAHOO VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	KUAKHIA /519 /2024 S.D.J.M.,JAJPUR(Jajapur ) CT/0003231/2024
21	D-BLAPL/3980/2025 BLAPL/1515/2025	DRONA KUMBHAR VS STATE OF ODISHA	HIMANSHU SEKHAR MISHRA VS	BOLANGIR TOWN /630 /2024 S.D.J.M.-CIVIL JUDGE (JD),BOLANGIR(Bolangir) GR/0001746/2024
22	D-BLAPL/3660/2025 BLAPL/1516/2025	ASISH SAHU @ PANDA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHALLIKOTE /414 /2024 ADDL. DIST. AND SESSIONS JUDGE, KHALLIKOTE ST/0000060/2024
23	D-BLAPL/3991/2025	PRADEEP SINGH	AMIT BISWAL	BALLIGUDA /96 /2023

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	BLAPL/1517/2025	VS STATE OF ODISHA	VS	SPECIAL JUDGE,BALLIGUDA(Kandhamal) Spl/000042/2023
24	D-BLAPL/3992/2025 BLAPL/1518/2025	ANIL @ SK. REHMAT ALLI VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	CHANDAKA P.S. /417 /2024 J.M.F.C.,BHUBANESWAR(Khordha ) GR/0002402/2024
25	D-BLAPL/3730/2025 BLAPL/1519/2025	TRUPTIREKHA MOHAPATRA VS STATE OF ODISHA	RAKESH BEHERA VS	GOSANINUAGAM /24 /2025 S.D.J.M.,BERHAMPUR(Ganjam) GR/0000166/2025
26	D-BLAPL/3994/2025 BLAPL/1520/2025	MD. JAKIR @ JAKIR MOHAMMAD VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	CHANDAKA P.S. /417 /2024 J.M.F.C.,BHUBANESWAR(Khordha ) GR/0002402/2024
27	D-BLAPL/2010/2025 BLAPL/1521/2025	MANAGALA SINGH HARIJAN VS STATE OF ODISHA	MANORANJAN PADHY VS	JEYPORE SADAR /219 /2022 SPECIAL JUDGE,JEYPORE(Koraput) TR/0000039/2022
28	D-BLAPL/3837/2025 BLAPL/1522/2025	MD. PARWEJ @ CHINKU VS STATE OF ODISHA	ASOK MOHANTY VS	PLANTSITE /355 /2022 2ND A.D.J.,ROURKELA(Sundargarh) Spl/0000020/2023
29	D-BLAPL/2361/2025 BLAPL/1523/2025	SUBHENDU BISWAS VS STATE OF ODISHA	AMIT BISWAL VS	/ /0 SPECIAL JUDGE ASKA(Ganjam) 2(A)CC/0000016/2023
30	D-BLAPL/3342/2025 BLAPL/1524/2025	PUSHPARAJ KURRE VS STATE OF ODISHA	PRATYUSHA NAIDU VS	TUSRA /12 /2025 SPECIAL JUDGE,BALANGIR(Balangir) Spl/0000002/2025
31	D-BLAPL/3463/2025 BLAPL/1525/2025	SURAJ KUMAR SAH VS STATE OF ODISHA	BISWAJIT NAYAK VS	PLANTSITE /166 /2020 1ST. A.D.J.,ROURKELA(Sundargarh) ST/0000066/2021
32	D-BLAPL/3834/2025 BLAPL/1526/2025	BANSHIDHAR ROUSTRAY VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BANAPUR P.S. /418 /2022 1ST ADJ CUM SPL.JUDGE,KHURDA(Khordha) ST/0000097/2023
33	D-BLAPL/3618/2025 BLAPL/1527/2025	JYOTI PRAKASH BEHERA VS STATE OF ODISHA	NIRANJAN SINGH (1) VS	SORO /69 /2025 J.M.F.C.,SORO(Baleshwar) CT/0000112/2025
34	D-BLAPL/3970/2025 BLAPL/1528/2025	DHOBA KHILLO VS	TUKUNA KUMAR MISHRA VS	PADWA /96 /2024 SPECIAL JUDGE,KORAPUT(Koraput)

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35	D-BLAPL/3633/2025 BLAPL/1529/2025	STATE OF ODISHA SUNITA KHILLO VS STATE OF ODISHA	ASIT KUMAR JENA VS	TR/0000083/2024 CHITRAKONDA /227 /2024 S.D.J.M.,MALKANGIRI(Malkangiri ) GR/0000874/2024
36	D-BLAPL/3889/2025 BLAPL/1530/2025	RAJ KUMAR YADAB @ YADAV VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	//0 S.D.J.M. CIVIL JUDGE (JD),GUNUPUR(R) 2(A)CC/0000006/2025
37	D-BLAPL/3977/2025 BLAPL/1531/2025	BASUDEV NAHAK @ AKSHAYA VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	//0 3RD ADJ BHUBANESWAR(Khordha ) TR/0000158/2024
38	D-BLAPL/3891/2025 BLAPL/1532/2025	LAXMI NARAYAN SAHUKAR VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	//0 S.D.J.M. CIVIL JUDGE (JD),GUNUPUR(R) 2(A)CC/0000006/2025
39	D-BLAPL/4009/2025 BLAPL/1533/2025	SANTOSH KUMAR BAL VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	MOTANGA /16 /2025 J.M.F.C.,DHENKANAL(Dhenkanal) GR/0000020/2025
40	D-BLAPL/3915/2025 BLAPL/1534/2025	BELAR SINGH TANDI VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	BANGOMUNDA /11 /2025 CIVIL JUDGE (JD) CUM JMFC, BANGOM GR/0000019/2025
41	D-BLAPL/3922/2025 BLAPL/1535/2025	BUDDHESWAR PAN VS STATE OF ODISHA	BIDYADHAR PANDA VS	// SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000128/2024
42	D-BLAPL/4029/2025 BLAPL/1536/2025	SUNIL KOUDI @ SUNIL KAUDI VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	JHARSUGUDA /509 /2024 DISTRICT AND SESSIONS JUDGE,JHARS CT/0000159/2024
43	D-BLAPL/4034/2025 BLAPL/1537/2025	BABULU @ GULEKHA DANGA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BAUNISUNI /13 /2025 SPECIAL JUDGE,BAUDH(Baudh ) Spl/0000027/2025
44	D-BLAPL/3864/2025 BLAPL/1538/2025	BISHNUPRIYA CHAND @ HANSITA ABHILIPSA VS STATE OF ODISHA	DHANANJAYA MUND VS	INFOCITY PS /611 /2024 J.M.F.C.(II),BHUBANESWAR(Khordha ) CT/0002240/2024
45	D-BLAPL/4036/2025 BLAPL/1539/2025	KANHU NAIK@KRUSHNA VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	PALLAHARA /375 /2024 S.D.J.M.,PALLAHARA(Anugul ) GR/0000671/2024

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46	D-BLAPL/3940/2025 BLAPL/1540/2025	BISHNUPRIYA CHAND @ HANSITA ABHILIPSA VS STATE OF ODISHA	DHANANJAYA MUND VS	INFOCITY PS /11 /2025 J.M.F.C.(II),BHUBANESWAR(Khordha ) CT/0000045/2025
47	D-BLAPL/4116/2025 BLAPL/1541/2025	AKSHAYA MALLICK @ AKHAYA MALLIK VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	/ /0 SPECIAL JUDGE,BALLIGUDA(Kandhamar) 2(A)CC/0000003/2025
48	D-BLAPL/3939/2025 BLAPL/1542/2025	ASHOK MOHANTA @ ASHOK KUMAR MOHANTA VS STATE OF ODISHA	PITAMBAR JENA VS	SARAT /42 /2024 S.D.J.M.-CIVIL JUDGE (JD),UDALA(Mayur) GR/0000040/2024
49	D-BLAPL/4137/2025 BLAPL/1543/2025	BASANTA KUMAR BEHERA VS STATE OF ODISHA	JNYANANANDA PANDA VS	BHARATPUR PS /816 /2024 J.M.F.C.(V),BHUBANESWAR(Khordha ) CT/0002273/2024
50	D-BLAPL/3716/2025 BLAPL/1544/2025	PRAKASH BALABANTARAY VS STATE OF ODISHA	ABHISIDDHANTA SAHOO VS	KANAS /265 /2024 JMFC, KANAS(Puri) GR/0000467/2024
51	D-BLAPL/3846/2025 BLAPL/1545/2025	DALESWAR SAHU VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	DHARMABANDHA PS /99 /2024 SPECIAL JUDGE,NAWAPARA(Nuapada ) SA/0000046/2024
52	D-BLAPL/4095/2025 BLAPL/1546/2025	SARBESWAR SAHOO VS STATE OF ODISHA	ABHAYA KUMAR PARIDA VS	/ /0 J.M.F.C.(V),BHUBANESWAR(Khordha ) 2(A)CC/0000016/2025
53	D-BLAPL/4006/2025 BLAPL/1547/2025	KHIROD PRADHAN VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	CHHENDIPADA /515 /2024 J.M.F.C.,CHHENDIPADA(Anugul ) GR/0001326/2024
54	D-BLAPL/3953/2025 BLAPL/1548/2025	BISWAS SAMPAD SATPATHY VS STATE OF ODISHA	BIDYALOK MOHAPATRA VS	INFOCITY PS /607 /2024 J.M.F.C.(II),BHUBANESWAR(Khordha ) CT/0002236/2024
55	D-BLAPL/4045/2025 BLAPL/1549/2025	ANIL KUMAR MOHANTY VS STATE OF ODISHA	RAMDAS ACHARY VS	INFOCITY PS /611 /2024 J.M.F.C.(III),BHUBANESWAR(Khordha ) CT/0002240/2024
56	D-BLAPL/4047/2025 BLAPL/1550/2025	ALOK SAHU VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	KHALLIKOTE /1053 /2024 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALIKOTE GR/0002507/2024
57	D-BLAPL/4007/2025	BADRAM MUNDA @ BALARAM MUNDHA @ BALARAM MUNDA @ BADRAM	RAJENDRA NARAYAN ROUT	JAMDA PS /81 /2021

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	BLAPL/1551/2025	VS STATE OF ODISHA	VS	SPECIAL JUDGE,BARIPADA(Mayurbhanj) Spl/0000136/2021
58	D-BLAPL/3225/2025 BLAPL/1552/2025	KALU CHARAN PRADHAN @ KALIA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	KHALLIKOTE /414 /2024 ADDL. DIST. AND SESSIONS JUDGE, KH ST/0000060/2024
59	D-BLAPL/3896/2025 BLAPL/1553/2025	KIRATI BAGH @ DINESH VS STATE OF ODISHA	AMITAV TRIPATHY VS	GHANTAPADA /129 /2024 J.M.F.C.,KANTAMAL(Baudh ) CT/0000503/2024
60	D-BLAPL/3676/2025 BLAPL/1554/2025	LADU KISHORE DASH VS STATE OF ODISHA	AMULYA PRASAD NAYAK VS	KHANDAGIRI P.S. /232 /2017 3RD ADJ BHUBANESWAR(Khordha ) TR/0000261/2017
61	D-BLAPL/4099/2025 BLAPL/1555/2025	APSARI PRADHAN VS STATE OF ODISHA	RITURANJAN CHHOTARAY VS	JAGDALPUR /5 /2025 S.D.J.M.,PADAMPUR(Bargarh ) GR/0000048/2025
62	D-BLAPL/4150/2025 BLAPL/1556/2025	AUROBINDO SAHOO @ ARABINDA SAHU VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	RARUAN /10 /2025 ADDL.SESSIONS JUDGE,KARANJIA(Ma Spl/0000003/2025
63	D-CMAPL/3646/2025 CMAPL/52/2025	ACHARYA BYAMYA O KRIDA ANUSTHAN MARFAT VS SRI GOPABANDHU BHAWAN, PURI	SOURAV SUMAN BHUYAN VS	// ( //
64	D-CMAPL/5200/2025 CMAPL/53/2025	BANSIDHAR PANDA VS RAMA CHANDRA DEHURY	SHIBANI SHANKAR PRADHAN VS	// ( //
65	D-CMP/4345/2025 CMP/200/2025	BISMITA PANDA VS M/S. CESCO LTD.,(NOW TPCODL), BBSR	BHASKAR CHANDRA PANDA VS	// CIVIL JUDGE (SD),DHENKANAL(Dhenka EC/0000022/2023
66	D-CMP/3993/2025 CMP/201/2025	ANIL KUMAR SINGH VS PUSPA @ PUSPASHREE KUMARI DEBI	SANTOSH KUMAR SAMANTARAY VS	// CIVIL JUDGE (SD),BHAWANIPATNA(Ka CMA/0000096/2023
67	D-CONTC/4954/2025 CONTC/672/2025	JAGADISH CHANDRA MISHRA VS DR.SANJUKTA SAHU,ADDL.DIRECTOR OF HEALTH,INTELIGENCE AND VITAL STATISTICS,ODISHA	ADV. VS	// ( //
68	D-CONTC/4984/2025 CONTC/673/2025	HIMANSHU PATEL VS	ADV. VS	// (

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69	D-CONTC/5023/2025 CONTC/674/2025	PRATYUSH DEWAKAR, S.P SUNDARGARH DR.SUPRIYA DASH VS RENUPRAVA NAYAK,OAS-I	SAMEER KUMAR DAS VS	// // ()
70	D-CONTC/3940/2025 CONTC/675/2025	JAYAKRUSHNA MISHRA VS MEDKAR SANDEEP SAMPAT,IPS	DURGA PRASAD PRADHAN VS	// ()
71	D-CONTC/4829/2025 CONTC/676/2025	JAGADISH CHANDRA DAS VS DEBIPRASAD ROUT,EXECUTIVE OFFICER BARIPADA MUNICIPALITY,MAYURBHANJ	ADV. VS	// ()
72	D-CONTC/5240/2025 CONTC/677/2025	ODYSSEY LEISURE PVT LTD VS SIDDHARTHA SANKAR SWAIN, IAS	RANJAN KUMAR ROUT VS	// ()
73	D-CONTC/4400/2025 CONTC/678/2025	SUNIL KUMAR MISHRA VS MINARANI MANGAL, D.E.O,SONEPUR	SATYABRATA SATAPATHY VS	// ()
74	D-CONTC/4667/2025 CONTC/679/2025	SANTI MURMU@SOREN VS PRATHAMESH ARABINDA RAJESHIRKE,IAS	ADV. VS	// ()
75	D-CONTC/4923/2025 CONTC/680/2025	SANYASI SAHANI VS SAGRIKA SADHANGI,BDO ASKA	ADV. VS	// ()
76	D-CONTC/5131/2025 CONTC/681/2025	HUMANA AHIR @ KONONJIA VS ALOK KAR,ADDL. SECY. TO GOVT., DEPT. OF W.R DEPT.	ADV. VS	// ()
77	D-CONTC/5132/2025 CONTC/682/2025	KARTIK AHIR VS ALOK KAR,ADDL. SECY. TO GOVT., DEPT. OF W.R DEPT.	ADV. VS	// ()
78	D-CONTC/5159/2025 CONTC/683/2025	CHUNULAL MAJHI VS ALOK KAR,ADDL. SECY. TO GOVT., DEPT. OF W.R DEPT.	ADV. VS	// ()
79	D-CONTC/4924/2025 CONTC/684/2025	AJIT BISWAL @ AJIT KUMAR BISWAL VS SAGRIKA SADHANGI,BDO ASKA	ADV. VS	// ()

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80	D-CONTC/5133/2025 CONTC/685/2025	PURNA MAJHI VS ALOK KAR,ADDL. SECY. TO GOVT., DEPT. OF W.R DEPT.	ADV. VS	// () //
81	D-CONTC/5143/2025 CONTC/686/2025	HARERAM MAJHI VS ALOK KAR,ADDL. SECY. TO GOVT., DEPT. OF W.R	ADV. VS	// () //
82	D-CONTC/4572/2025 CONTC/687/2025	MALLIKA DANDSENA VS RAGHURAM R IYER,OAS (SAG)	ADV. VS	// () //
83	D-CONTC/5153/2025 CONTC/688/2025	HIRALAL SINGH AHIR @ KONONJIA VS ALOK KAR,ADDL. SECY. TO GOVT., DEPT. OF W.R	ADV. VS	// () //
84	D-CONTC/5156/2025 CONTC/689/2025	BRUNDA PATEL VS ALOK KAR,ADDL. SECY. TO GOVT., DEPT. OF W.R	ADV. VS	// () //
85	D-CONTC/5176/2025 CONTC/690/2025	BASANTA MANJARI BEHERA VS BHASKER LENKA,B.E.O.SHERGADA, GANJAM	ADV. VS	// () //
86	D-CRLA/2504/2025 CRLA/190/2025	SURYAKANTA GAJENDRA@RINKU VS STATE OF ODISHA	RAMDAS ACHARY VS	KHURDA MODEL /250 /2020 SPECIAL JUDGE,BHUBANESWAR(Khor TR/0000284/2020
87	D-CRLA/3104/2025 CRLA/191/2025	RAKESH BEHERA@MAJHI VS STATE OF ODISHA	BISWABHUSAN DAS VS	KUJANGA /77 /2019 AD-HOC A.D.J.(F.T.S.C.),JAGATSINGHPUR Spl/0000015/2019
88	D-CRLA/3558/2025 CRLA/192/2025	DIPTI NIHAR RANJAN MALLIK VS STATE OF ODISHA	BIKASH CHANDRA PARIJA VS	BINJHARPUR /93 /2021 AD-HOC A.D.J.(FTSC),JAJPUR(Jajapur ) Spl/0000132/2021
89	D-CRLA/3911/2025 CRLA/193/2025	PRATAP PALEI@DHANU PALEI@DHANU PRATAP PALEI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHALLIKOTE /266 /2020 SPECIAL JUDGE,KHALLIKOTE(Ganjam) Spl/0000009/2020
90	D-CRLA/3932/2025 CRLA/194/2025	AJIT TOPNO VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	JUJUMURA /108 /2022 AD-HOC A.D.J.(FTSC),SAMBALPUR(Sambalpur) ST/0000049/2024
91	D-CRLA/3999/2025	TARUN BHOI	BYOMOKESH SAHOO	SAMBALPUR SADAR /20 /2018

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	CRLA/195/2025	VS STATE OF ODISHA	VS	SPECIAL JUDGE (POCSO), SAMBALPUR Spl/000008/2018
92	D-CRLA/2233/2025 CRLA/196/2025	PRAKASH NAYAK VS STATE OF ODISHA	DIGAMBAR SETHI VS	KORAPUT TOWN /144 /2023 SPECIAL JUDGE (POCSO), JEYPURE(Koraput) TR/000058/2023
93	D-CRLA/4028/2025 CRLA/197/2025	PRAKASH MAJHI@PRAKASH KUMAR MAJHI VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	BARGAON /135 /2022 DISTRICT & SESSIONS JUDGE,SUNDERGARH ST/0000162/2022
94	D-CRLMA/3097/2025 CRLMA/21/2025	VICTIM/INFORMANT VS STATE OF ODISHA	SANTOSH SAHOO VS	MADHUPATNA /314 /2024 J.M.F.C.(IV),CUTTACK(Cuttack) GR/0001239/2024
95	D-CRLMC/3571/2025 CRLMC/555/2025	PATI PRADHAN VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	CHHENDIPADA /181 /2014 A.D.J.,ANGUL(Anugul ) CT/0000023/2015
96	D-CRLMC/3732/2025 CRLMC/556/2025	BIRANCHI NARAYAN MOHAPATRA VS STATE OF ODISHA	SUDEEP KUMAR SARANGI VS	/ /0 J.M.F.C.,BHUBANESWAR(Khordha ) ICC/000065/2014
97	D-CRLMC/3745/2025 CRLMC/557/2025	M.GURUNATH DORA VS STATE OF ODISHA	BISWARANJAN MAHARATHA VS	RAMBHA (KHALLIKOTE) /111 /2010 ADDL. DIST. AND SESSIONS JUDGE, KHURDA ST/0000019/2013
98	D-CRLMC/3750/2025 CRLMC/558/2025	PULIN KUMAR GANTAYAT VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	CUTTACK SADAR /284 /2022 J.M.F.C.,CUTTACK(RURAL)(Cuttack) GR/0001609/2022
99	D-CRLMC/3762/2025 CRLMC/559/2025	KALIA CHHATRA VS STATE OF ODISHA	RAJJEET ROY VS	BINIKA /190 /2023 J.M.F.C.,BINIKA(Sonepur ) GR/0000180/2023
100	D-CRLMC/3768/2025 CRLMC/560/2025	BALARAM MEHER VS STATE OF ODISHA	PRAMODA KUMAR MISHRA VS	JUNAGARH /270 /2015 J.M.F.C.,JUNAGARH(Kalahandi) CT/0000270/2015
101	D-CRLMC/259/2025 CRLMC/561/2025	SAIKH JAVED VS STATE OF ODISHA	MANORANJAN PADHY VS	MACHHKUND /93 /2020 SPECIAL JUDGE,KORAPUT(Koraput) TR/0000059/2020
102	D-CRLMC/3775/2025 CRLMC/562/2025	NAROTTAM BUDEI @ NARU VS	PRASANNA KUMAR MISHRA VS	TUMUSINGA /50 /2019 A.D.J.,KAMAKHYANAGAR(Dhenkanal)

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103	D-CRLMC/3779/2025 CRLMC/563/2025	STATE OF ODISHA ASHOK BEHERA VS	JITENDRA KUMAR BEHERA VS	CT/0000135/2023 / /0 S.D.J.M.,BARGARH(Bargarh )
104	D-CRLMC/2220/2025 CRLMC/564/2025	STATE OF ODISHA BANAMAALI MAHAKUD VS	RAMDAS ACHARY VS	CT/0000884/2018 JAKHAPURA /70 /2013 J.M.F.C.,JAJPUR ROAD(Jajapur )
105	D-CRLMC/3856/2025 CRLMC/565/2025	STATE OF ODISHA MUNA @ RAHUL BISWAL VS	KASHINATH PATTANAIK VS	GR/0000752/2013 MAHILA P.S. BUXIBAZAR /91 /2018 AD-HOC ADJ (FTSC),CUTTACK(Cuttack)
106	D-CRLMC/3493/2025 CRLMC/566/2025	STATE OF ODISHA RAGHUNATHA BISWAL VS	SARADA PRASAD DASH VS	Spl/0000134/2018 ASTARANGA /136 /2007 ASSISTANT SESSION JUDGE,NIMAPARA
107	D-CRLMC/3759/2025 CRLMC/567/2025	STATE OF ODISHA RABI @ RABINDRA BEHERA VS	SOUBHAGYA KUMAR DASH VS	ST/0000037/2012 PURUSHOTTAMPUR /105 /2011 J.M.F.C-CUM-ADDL.CIVIL JUDGE(JD),PATNAGARH
108	D-CRLMC/3760/2025 CRLMC/568/2025	STATE OF ODISHA SUBA @ SUBASH GOUDA VS	SOUBHAGYA KUMAR DASH VS	GR/0000105/2011 PURUSHOTTAMPUR /65 /2014 J.M.F.C-CUM-ADDL.CIVIL JUDGE(JD),PATNAGARH
109	D-CRLMC/3858/2025 CRLMC/569/2025	STATE OF ODISHA NARAYAN CHANDRA DAS VS	ROHIT RANJAN RAY VS	GR/0000064/2014 KHURDA P.S. /356 /2016 DISTRICT & SESIONS JUDGE,BHUBANESHWAR
110	D-CRLMC/287/2025 CRLMC/570/2025	STATE OF ODISHA MEGHA @ MEGHARAJ MAJHI VS	CHANDAN SAMANTARAY VS	TRP(C)/0000001/2018 BELPARA /75 /2018 S.D.J.M.-CIVIL JUDGE (JD),PATNAGARH
111	D-CRLMC/3791/2025 CRLMC/571/2025	STATE OF ODISHA DINESH KUMAR JENA VS	PRASANTA KUMAR DAS VS	GR/0000273/2018 / /0 C.J.M.,JAGATSINGHPUR(Jagatsinghapur )
112	D-CRLMC/3798/2025 CRLMC/572/2025	STATE OF ODISHA RAMESH LENKA VS	PRANAY KUMAR MAHARAJ VS	ICC/0000293/2016 FATEGARH /196 /2022 DISTRICT AND SESSIONS JUDGE,NAYAGARH
113	D-CRLMC/3800/2025 CRLMC/573/2025	STATE OF ODISHA TUNI SWAIN @ KUNI VS	PRANAY KUMAR MAHARAJ VS	ST/0000221/2023 ITAMATI /104 /2014 C.J.M.,NAYAGARH(Nayagarh )
		STATE OF ODISHA		ST/0000233/2015

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114	D-CRLMC/3037/2025 CRLMC/574/2025	BABA NITYANANADA DAS VS STATE OF ODISHA	SURYANARAYAN BISWAL VS	GONDIA /31 /2021 JMFC, GONDIA(Dhenkanal) GR/000042/2021
115	D-CRLMC/3913/2025 CRLMC/575/2025	HARIPADA DEY VS STATE OF ODISHA	BISWABHUSAN DAS VS	TIRTOL /467 /2021 AD-HOC A.D.J.(F.T.S.C.),JAGATSINGHPUR Spl/000070/2021
116	D-CRLMC/3783/2025 CRLMC/576/2025	SITARAM PANIGRAHI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	PURUSHOTTAMPUR /151 /2016 J.M.F.C-CUM-ADDL.CIVIL JUDGE(JD),PURUSHOTTAMPUR GR/0000144/2016
117	D-CRLMC/3625/2025 CRLMC/577/2025	TAPAS KUMAR MALLICK VS STATE OF ODISHA	PRATYUS RANJAN VS	MADHUPATNA /70 /2015 C.J.M.,CUTTACK(Cuttack) ST/0000215/2017
118	D-CRLMC/3996/2025 CRLMC/578/2025	SULTAN MULLA@MOLLA VS STATE OF ODISHA	SHYAM SUNDAR CHHUALSINGH VS	ANGUL TOWN /563 /2014 SPECIAL JUDGE,ANGUL(Anugul ) Spl/0000096/2014
119	D-CRLMP/3532/2025 CRLMP/196/2025	BASANTA KUMAR RAJ VS STATE OF ODISHA	SATYABAN SAHOO VS	//0 ( //
120	D-CRLMP/2481/2025 CRLMP/197/2025	GANESWAR DAS VS SARATHI NATH	ASHOK KUMAR SAHOO VS	//0 JUDGE FAMILY COURT, KENDRAPARA IA/0000074/2022
121	D-CRLREV/3070/2025 CRLREV/64/2025	X VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	JHARIGAM /48 /2003 A.D.J.,NAWARANGPUR(Nabarangapur ) CRA/0000045/2013
122	D-CRLREV/3826/2025 CRLREV/65/2025	GADADHAR JENA VS SNEHALATA SAMAL@JENA	VIVEKANAND JENA VS	//0 A.D.J.,BALASORE(Baleshwar) CRA/0000041/2024
123	D-FAO/4662/2025 FAO/59/2025	THE MANAGER, M/S NEW INDIA ASSURANCE CO. LTD., BBSR VS SUJATA BEHERA	NAYAN BEHARI DAS VS	// COMMNR. FOR EMPLOYEES COMPENSATION EC/0000016/2021
124	D-FAO/4673/2025 FAO/60/2025	ASHALATA BEHERA VS UNION OF INDIA	SATYABAN SAHOO VS	// RAILWAY CLAIMS TRIBUNAL, BHUBANESHWAR Oa/0000067/2024
125	D-JCRLA/4115/2025	SUBASH BAGH	ADV	GOVINDPUR /123 /2016

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	JCRLA/18/2025	VS STATE OF ODISHA	VS	A.D.J.,SAMBALPUR(Sambalpur) ST/0000234/2016
126	D-JCRLA/4117/2025 JCRLA/19/2025	NARAYAN ROUT @ BAPUN VS STATE OF ODISHA	ADV VS	THELKOLOI PS /141 /2015 DISTRICT & SESSIONS JUDGE,SAMBALPUR ST/0000060/2016
127	D-JCRLA/4111/2025 JCRLA/20/2025	SARANGA HATI VS STATE OF ODISHA	ADV VS	BOLANGIR SADAR /137 /2021 1ST ADDL SESSIONS JUDGE CUM PO,CHHATRAPUR SC/0000080/2021
128	D-MATA/3725/2025 MATA/65/2025	HAREKRUSHNA BHARATI VS SANDHYARANI GIRI @ BHARATI	ABHIRAM SWAIN VS	// JUDGE, FAMILY COURT,JAJPUR(Jajapur) CP/0000283/2021
129	D-MSA/5050/2025 MSA/5/2025	M/S. Z ESTATES PRIVATE LTD., BBSR VS ODISHA REAL ESTATE APPELLATE TRIBUNAL, BHUBANESWAR	ABHINANDAN PRADHAN VS	// ODISHA REAL ESTATE APPELLATE TRIBUNAL, BHUANESWAR OREAT/0000044/2024
130	D-RPFAM/4668/2025 RPFAM/41/2025	JUGAL PRASAD SAMANTARAY VS PINKY KANHAR	KARTIK CHANDRA TRIPATHY VS	// JUDGE, FAMILY COURT, NAYAGARH(NAYAGARH) CRLMP/0000036/2023
131	D-RSA/4123/2025 RSA/69/2025	KUMARI RATH VS IIC,GANJAM	JAGANNATH BHUYAN VS	// A.D.J.,BHANJANAGAR(Ganjam) RFA/0000001/2022
132	D-RSA/4072/2025 RSA/70/2025	GUNA MAJHI VS DUKUL MAJHI	SOURAV SUMAN BHUYAN VS	// A.D.J.,RAIRANGAPUR(Mayurbhanj) RFA/0000009/2015
133	D-WA/55133/2024 WA/360/2025	SATYABHAMA JENA VS STATE OF ODISHA	HIMANSU SEKHAR MOHANTY VS	// () //
134	D-WA/5282/2025 WA/361/2025	MAMATA SAMANTARAY VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// () //
135	D-WA/2290/2025 WA/362/2025	STATE OF ODISHA VS SUBASINI DAS	SURYA NARAYAN PATNAIK , A.G.A VS	// () //
136	D-WA/2943/2025 WA/363/2025	STATE OF ODISHA VS	SASWAT DAS,A.G.A VS	// ()

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137	D-WA/2417/2025 WA/364/2025	DEBARAJ BEHERA MANOJ KUMAR DASH VS STATE OF ODISHA	PRATIK DASH VS	// // 0 //
138	D-WA/5473/2025 WA/365/2025	BISWARANJAN MOHANTY VS STATE OF ODISHA	SARADA PRASANNA SARANGI VS	// 0 //
139	D-WA/5474/2025 WA/366/2025	BISWARANJAN MOHANTY VS STATE OF ODISHA	SARADA PRASANNA SARANGI VS	// 0 //
140	D-WA/4021/2025 WA/367/2025	STATE OF ODISHA VS RAMAKANTA TRIPATHY	GAYATRI PATRA, A.S.C. VS	// 0 //
141	D-WA/2682/2025 WA/368/2025	TIRTHA CHARAN PATRA VS STATE OF ODISHA	BHARAT JALLI VS	// 0 //
142	D-WA/3213/2025 WA/369/2025	STATE OF ODISHA VS ASHOK KUMAR DASH	JAYANTA KUMAR BAL, A.G.A. VS	// 0 //
143	D-WA/4302/2025 WA/370/2025	STATE OF ODISHA VS BASANTA KUMAR BARIK	JAYANT KUMAR BAL,A.G.A VS	// 0 //
144	D-WA/4871/2025 WA/371/2025	STATE OF ODISHA VS CHITTARANJAN PANIGRAHI	RAJANI BHUSAN MISHRA, A.G.A. VS	// 0 //
145	D-WA/5450/2025 WA/372/2025	GANGAMANI JENA VS THE COMMISSIONER-CUM-SECRETARY TO GOVT. OF ODISHA,KHURDA	RAMAKANTA SARANGI VS	// 0 //
146	D-WA/4877/2025 WA/373/2025	STATE OF ODISHA VS PRAKASHINI PANDA	RAJANI BHUSAN MISHRA,A.G.A VS	// 0 //
147	D-WA/4957/2025 WA/374/2025	STATE OF ODISHA VS PRASANNA KUMAR MOHANTY	UMESH CHANDRA BEHURA,A.G.A VS	// 0 //

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148	D-WP(C)/54621/2024 WP(C)/4113/2025	KAILASH CHANDRA SETHY VS STATE OF ODISHA	SUKANTA KUMAR NASYAK VS	// 0 //
149	D-WP(C)/5227/2025 WP(C)/4114/2025	RAMAKELI AGRAWAL @ RAMKELI DEVI AGRAWAL VS STATE OF ORISSA	DIPTI RANJAN BHOKTA VS	// 0 //
150	D-WP(C)/4836/2025 WP(C)/4115/2025	UDAYANATH PRADHAN VS STATE OF ORISSA	SHANTI PRAKASH MOHANTY VS	// 0 //
151	D-WP(C)/5088/2025 WP(C)/4116/2025	NAMITA PATHJOSHI VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	// 0 //
152	D-WP(C)/5031/2025 WP(C)/4117/2025	JEMAMANI SAHOO VS COMMISSIONER CUM SECY TO GOVT OF ODISHA, SCHOOL AND MASS EDUCATION DEPT, BBSR	KAPILA CHARAN NAYAK VS	// 0 //
153	D-WP(C)/5104/2025 WP(C)/4118/2025	ARUN KUMAR ROUT VS STATE OF ODISHA	NAMITA PATTANAİK VS	// 0 //
154	D-WP(C)/5051/2025 WP(C)/4119/2025	M/S. PRADEEP KUMAR DAS, BALANGIR VS THE COMMISSIONER COMMERCIAL TAX (C.T) AND GOODS AND SERVICES TAX (G.S.T), CUTTACK.	ABHILASH MISHRA VS	// 0 //
155	D-WP(C)/5017/2025 WP(C)/4120/2025	SHANTISENA PUBLICATIONS, JAGATSINGHPUR VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	// 0 //
156	D-WP(C)/5014/2025 WP(C)/4121/2025	SUBHRANSU SEKHAR MOHANTY VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
157	D-WP(C)/5109/2025 WP(C)/4122/2025	ANANTA PRASAD MOHANTY VS STATE OF ODISHA	NAMITA PATTANAİK VS	// 0 //
158	D-WP(C)/5008/2025 WP(C)/4123/2025	SARAT KUMAR UPADHYAYA VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
159	D-WP(C)/5091/2025	SADASIVA PANDA	NIRANJAN LENKA	//

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	WP(C)/4124/2025	VS STATE OF ODISHA	VS	0 //
160	D-WP(C)/5108/2025 WP(C)/4125/2025	NIHAR RANJAN MOHANTY VS STATE OF ODISHA	NAMITA PATTANAİK VS	// 0 //
161	D-WP(C)/5110/2025 WP(C)/4126/2025	NIHAR RANJAN MOHANTY VS STATE OF ODISHA	NAMITA PATTNAİK VS	// 0 //
162	D-WP(C)/5106/2025 WP(C)/4127/2025	FAKIRA CHARAN SETHI VS STATE OF ODISHA	NAMITA PATTANAİK VS	// 0 //
163	D-WP(C)/5111/2025 WP(C)/4128/2025	SUBRAT KUMAR SUBUDHI VS STATE OF ODISHA	ROHIT RANJAN RAY VS	// 0 //
164	D-WP(C)/5123/2025 WP(C)/4129/2025	RINA SAHOO @ BARIK VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	// 0 //
165	D-WP(C)/5138/2025 WP(C)/4130/2025	SOUMITRA DUTTA VS STATE OF ODISHA	BRAHMANANDA TRIPATHY VS	// 0 //
166	D-WP(C)/5058/2025 WP(C)/4131/2025	CHITTARANJAN ACHARYA VS ACCOUNTANT GENERAL, A AND E, ODISHA	RANJIT MOHANTY VS	// 0 //
167	D-WP(C)/5053/2025 WP(C)/4132/2025	JAYASMITA DAS VS STATE OF ODISHA	BHUBANESWAR DASH VS	// 0 //
168	D-WP(C)/5052/2025 WP(C)/4133/2025	NIRAKAR PRADHAN VS STATE OF ODISHA	PRADEEP KUMAR ROUT VS	// 0 //
169	D-WP(C)/3197/2025 WP(C)/4134/2025	BIJAY RAJAK VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
170	D-WP(C)/5136/2025 WP(C)/4135/2025	ARUNA KUMAR SUDHAKARAN VS	SM.BARAKATULLAH VS	// 0

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171	D-WP(C)/2335/2025 WP(C)/4136/2025	STATE OF ODISHA SUSHIL JAISWAL VS DEPUTY COMMISSIONER, CGST AND CX, KEONJHAR	BIJAY PANDA VS	// // 0 //
172	D-WP(C)/3423/2025 WP(C)/4137/2025	KAILASH CHANDRA BEHERA VS THE COLLECTOR, CUTTACK	JATINDRA KUMAR MOHAPATRA VS	// 0 //
173	D-WP(C)/5150/2025 WP(C)/4138/2025	HAREKRISHNA PRUSTI VS STATE OF ODISHA	PITAMBAR PANDA VS	// 0 //
174	D-WP(C)/5177/2025 WP(C)/4139/2025	ANIL KUMAR MAHANKUDA VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
175	D-WP(C)/5201/2025 WP(C)/4140/2025	BISWAJIT BEHERA VS STATE OF ORISSA	GOPAL SINHA VS	// 0 //
176	D-WP(C)/1074/2025 WP(C)/4141/2025	NIKHILA ODISHA GRAMARAKHI MAHASANGHA, BHUBAN, JAJPUR VS STATE OF ODISHA	LAGNAJIT PATTNAIK VS	// 0 //
177	D-WP(C)/5040/2025 WP(C)/4142/2025	BESI MOHAN RAO VS REGISTRAR COOPERATIVE SOCIETIES, BBSR	B Aidhar Sahoo VS	// 0 //
178	D-WP(C)/4405/2025 WP(C)/4143/2025	DR. AKULANANDA MALLICK VS STATE OF ODISHA	SANTOSH KUMAR SWAIN VS	// 0 //
179	D-WP(C)/5214/2025 WP(C)/4144/2025	HIMADRI RANJAN DUTTA VS STATE OF ODISHA	ARUPANANDA GOSWAMY VS	// 0 //
180	D-WP(C)/5263/2025 WP(C)/4145/2025	SONALI MUNDA VS STATE OF ODISHA	ASHUTOSH MOHANTA VS	// 0 //
181	D-WP(C)/4773/2025 WP(C)/4146/2025	DEBRAJ DAS VS THE SUB COLLECTOR, NABARANGPUR	TUKUNA KUMAR MISHRA VS	// 0 //

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182	D-WP(C)/5077/2025 WP(C)/4147/2025	KANHU CHARAN PARIDA VS STATE OF ODISHA	PRASHANTA KUMAR NAYAK VS	// 0 //
183	D-WP(C)/5101/2025 WP(C)/4148/2025	BANAJA MOHANTY VS STATE OF ODISHA	NAMITA PATTANAİK VS	// 0 //
184	D-WP(C)/4951/2025 WP(C)/4149/2025	JAYANTI BESAN VS STATE OF ODISHA	SIDHARTHA MISHRA VS	// 0 //
185	D-WP(C)/4825/2025 WP(C)/4150/2025	ANANTA SAHU VS SECY TO GOVT. OF ODISHA, PANCHAYAT RAJ AND D.W. DEPT., BBSR	GOURANG CHARAN MOHAPATRA VS	// 0 //
186	D-WP(C)/5429/2025 WP(C)/4151/2025	BELAL KHAN VS STATE OF ODISHA	UMA CHARAN MISHRA VS	// 0 //
187	D-WP(C)/5103/2025 WP(C)/4152/2025	MUGEISWAR MAHADEB VS STATE OF ODISHA	NAMITA PATTANAİK VS	// 0 //
188	D-WP(C)/5107/2025 WP(C)/4153/2025	BABAJI CHARAN OJHA VS STATE OF ODISHA	NAMITA PATTANAİK VS	// 0 //
189	D-WP(C)/5139/2025 WP(C)/4154/2025	INDRAMANI RAUL VS STATE OF ODISHA	MRUTYUNJAY PAGAL VS	// 0 //
190	D-WP(C)/4837/2025 WP(C)/4155/2025	KAMALA BISWAL VS STATE OF ODISHA	PAMI RATH VS	// 0 //
191	D-WP(C)/5181/2025 WP(C)/4156/2025	M/S DILLIP PHARMACEUTICALS, BBSR. VS UNION OF INDIA	SARADA PRASANNA SARANGI VS	// 0 //
192	D-WP(C)/5307/2025 WP(C)/4157/2025	BIKRAM KESHARI PATTNAIK VS CHIEF EXECUTIVE OFFICER (CEO), TATA POWER CENTRAL ODISHA DISTRIBUTION LTD., KHURDA	SURESH CHANDRA DASH VS	// 0 //
193	D-WP(C)/5205/2025	SURYA NARAYAN RATHA	MANOJA KUMAR KHUNTIA	//

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	WP(C)/4158/2025	VS STATE OF ODISHA	VS	0 //
194	D-WP(C)/5435/2025 WP(C)/4159/2025	BIBHUTI BHUSAN MALIK VS STATE OF ODISHA	BIPLABA P.B. BHALI VS	// 0 //
195	D-WP(C)/4682/2025 WP(C)/4160/2025	PRAKASH CHANDRA SAHOO VS UNION OF INDIA	RAGHUNATH BISWAL VS	// 0 //
196	D-WP(C)/5184/2025 WP(C)/4161/2025	DAITARY BARIK VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	// 0 //
197	D-WP(C)/5224/2025 WP(C)/4162/2025	DALI BHUTIA VS ODISHA GRAMYA BANK, TALCHER BRANCH, ANGUL	ATUL TRIPATHY VS	// 0 //
198	D-WP(C)/5203/2025 WP(C)/4163/2025	LILIBALA ROUT VS STATE OF ODISHA	PADMANAVA JENA VS	// 0 //
199	D-WP(C)/5256/2025 WP(C)/4164/2025	DR.GEETIKA PATNAIK VS STATE OF ODISHA	SAUBHAGYA KUMAR SAMAL VS	// 0 //
200	D-WP(C)/5259/2025 WP(C)/4165/2025	ANUPAMA DASH VS STATE OF ODISHA	SAUBHAGYA KUMAR SAMAL VS	// 0 //
201	D-WP(C)/5170/2025 WP(C)/4166/2025	JAYA BEHERA VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
202	D-WP(C)/5185/2025 WP(C)/4167/2025	JOGESHWOR SING @ JAGESHWAR SING VS STATE OF ODISHA	MANOJ OJHA VS	// 0 //
203	D-WP(C)/5291/2025 WP(C)/4168/2025	KAILASH CHANDRA PRADHAN VS STATE OF ODISHA	SWADHIN KESARI SINGH VS	// 0 //
204	D-WP(C)/3896/2025 WP(C)/4169/2025	SIBANI NAIK VS	PURNA CHANDRA MISHRA VS	// 0

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
205	D-WP(C)/5292/2025 WP(C)/4170/2025	STATE OF ODISHA SAMAR KUMAR JAYASINGH VS	SAUBHAGYA KUMAR SAMAL VS	// // 0
206	D-WP(C)/5191/2025 WP(C)/4171/2025	STATE OF ODISHA BIRA KISHORE DAS VS	PANCHANAN SAHOO VS	// // 0
207	D-WP(C)/5294/2025 WP(C)/4172/2025	STATE OF ODISHA BHIMSEN @ BHIMASEN PRADHAN VS	BIJAY KUMAR BEHERA VS	// // 0
208	D-WP(C)/5195/2025 WP(C)/4173/2025	STATE OF ODISHA KUMARI ANNAPURNA BARAL VS	NIHAL RATH VS	// // 0
209	D-WP(C)/5154/2025 WP(C)/4174/2025	STATE OF ODISHA ANANTA KISHORE PANIGRAHI VS	PITAMBAR PANDA VS	// // 0
210	D-WP(C)/5464/2025 WP(C)/4175/2025	STATE OF ODISHA USHA PROJECTS PVT LTD.,BBSR VS	RANJAN KUMAR ROUT VS	// // 0
211	D-WP(C)/5229/2025 WP(C)/4176/2025	STATE OF ODISHA M/S. BALGOPAL FOOD PRODUCTS PRIVATE LTD. BARAGARH VS	CHITTA RANAJAN DAS VS	// // 0
212	D-WP(C)/4982/2025 WP(C)/4177/2025	COMMISSIONER OF CT AND GST, CUTTACK DR.NARASINGHA BARIK VS	SANGRAM JENA VS	// // 0
213	D-WP(C)/3956/2025 WP(C)/4178/2025	STATE OF ODISHA RAJASHREE GAJENDRA VS	SARAT KUMAR GAJENDRA VS	// // 0
214	D-WP(C)/5180/2025 WP(C)/4179/2025	STATE OF ODISHA M/S. QUESS CORP LIMITED, BBSR VS	MUKESH PANDA VS	// // 0
215	D-WP(C)/4765/2025 WP(C)/4180/2025	STATE OF ODISHA MAMATA KANTI ODDU VS	SUSANTA KUMAR MISHRA VS	// // 0
		STATE OF ODISHA		//

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216	D-WP(C)/54501/2024 WP(C)/4181/2025	SRI TARADATT VS STATE OF ODISHA	BIBEKANANDA BHUYAN VS	// 0 //
217	D-WP(C)/5216/2025 WP(C)/4182/2025	NARESH KUMAR DHAL VS STATE OF ODISHA	ARUPANANDA GOSWAMY VS	// 0 //
218	D-WP(C)/54700/2024 WP(C)/4183/2025	HARE KRUSHNA DAS VS STATE OF ODISHA	KODANDA KUMAR BHUYAN VS	// 0 //
219	D-WP(C)/4327/2025 WP(C)/4184/2025	BIJAY KUMAR ROUT VS UNION OF INDIA	RAGHUNATH BISWAL VS	// 0 //
220	D-WP(C)/5171/2025 WP(C)/4185/2025	BHARATA CHANDRA DAS VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
221	D-WP(C)/3864/2025 WP(C)/4186/2025	PADMALOCHAN RANA VS STATE OF ODISHA	DHANANJAYA MUND VS	// 0 //
222	D-WP(C)/3936/2025 WP(C)/4187/2025	AMAR PODAR VS UNION OF INDIA	RAGHUNATH BISWAL VS	// 0 //
223	D-WP(C)/5173/2025 WP(C)/4188/2025	GOLEKHA CHANDRA ROUT VS STATE OF ORISSA	PITAMBAR PANDA VS	// 0 //
224	D-WP(C)/4347/2025 WP(C)/4189/2025	CHATURBHUJA RAUL VS STATE OF ODISHA	NIRANJAN BISWAL VS	// 0 //
225	D-WP(C)/5281/2025 WP(C)/4190/2025	ASIT KUMAR SAMAL VS STATE OF ORISSA	MANOJA KUMAR KHUNTIA VS	// 0 //
226	D-WP(C)/3840/2025 WP(C)/4191/2025	PRABHUDATTA SAHANI VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //
227	D-WP(C)/5248/2025	M/S. CHAKADOLA CONSTRUCTION PVT LTD., SUNDARGARH.	SIDHANT DWIBEDI	//

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	WP(C)/4192/2025	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/5283/2025 WP(C)/4193/2025	DHABALESWAR BARIK VS STATE OF ODISHA	SAROJA KANTA SAMAL VS	// 0 //
229	D-WP(C)/4655/2025 WP(C)/4194/2025	GANGADHAR PATRA VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
230	D-WP(C)/5277/2025 WP(C)/4195/2025	RAJESH KUMAR SAHOO VS STATE OF ODISHA	NETRANANDA BISWAL VS	// 0 //
231	D-WP(C)/5324/2025 WP(C)/4196/2025	SARAT RAUT VS LAND ACQUISITION OFFICER, COLLECTORATE, KHORDHA	AJIT KUMAR RATH VS	// 0 //
232	D-WP(C)/5331/2025 WP(C)/4197/2025	KANAKALATA BHUTIA @ KANAKA BHUTIA VS ODISHA GRAMYA BANK,ANGUL	ATUL TRIPATHY VS	// 0 //
233	D-WP(C)/5325/2025 WP(C)/4198/2025	ASHOK KUMAR DALAI VS STATE OF ODISHA	GHANASHYAM DASH VS	// 0 //
234	D-WP(C)/5284/2025 WP(C)/4199/2025	GAGAN KUMAR SINGH VS STATE OF ORISSA	MANOJA KUMAR KHUNTIA VS	// 0 //
235	D-WP(C)/5308/2025 WP(C)/4200/2025	NAROTTAM PATRA VS DIST. ELECTION OFFICER CUM COLLECTOR, GAJAPATI	TUSHAR KUMAR MISHRA VS	// 0 //
236	D-WP(C)/5323/2025 WP(C)/4201/2025	LAXMIDHAR MAHAKUD VS STATE OF ODISHA	BIREN SANKAR TRIPATHY VS	// 0 //
237	D-WP(C)/5285/2025 WP(C)/4202/2025	NIHARIKA JAGADEV VS STATE OF ODISHA	HARA PRASAD RATH VS	// 0 //
238	D-WP(C)/5396/2025 WP(C)/4203/2025	RAGHUNATH GOCHHIKAR VS	SAIBRATA RATH VS	// 0

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239	D-WP(C)/5167/2025 WP(C)/4204/2025	STATE OF ODISHA MANORAMA BEHERA VS	PITAMBAR PANDA VS	// // 0
240	D-WP(C)/5290/2025 WP(C)/4205/2025	STATE OF ORISSA GITANJALI MISHRA VS	SWAYAMJIT ROUT VS	// // 0
241	D-WP(C)/5322/2025 WP(C)/4206/2025	STATE OF ODISHA NABIN KISHOR SAHU VS	KUNAL KUMAR SWAIN VS	// // 0
242	D-WP(C)/5175/2025 WP(C)/4207/2025	STATE OF ODISHA HAZRA MALKEEN VS	DHANANJAYA MUND VS	// // 0
243	D-WP(C)/5505/2025 WP(C)/4208/2025	STATE OF ODISHA MANOJ KADRAKA VS	MANOJA KUMAR KHUNTIA VS	// // 0
244	D-WP(C)/5120/2025 WP(C)/4209/2025	STATE OF ODISHA ODISHA GRAMYA BANK, KHURDA VS	TUNA SAHU VS	// // 0
245	D-WP(C)/5394/2025 WP(C)/4210/2025	STATE OF ODISHA BISWANATH MARNDI VS	MANAS PATI VS	// // 0
246	D-WP(C)/5208/2025 WP(C)/4211/2025	STATE OF ODISHA SATYAJEET BARIK VS	MANOJA KUMAR KHUNTIA VS	// // 0
247	D-WP(C)/5402/2025 WP(C)/4212/2025	STATE OF ODISHA ABHISEK ROUT VS	SAIBRATA RATH VS	// // 0
248	D-WP(C)/4330/2025 WP(C)/4213/2025	STATE OF ODISHA BHARAT BEHERA VS	JYOTI PRAKASH SAMAL VS	// // 0
249	D-WP(C)/2661/2025 WP(C)/4214/2025	STATE OF ODISHA KANCHANBALA DAS MOHAPATRA VS REGIONAL PROVIDENT FUND COMMISSIONER, ODISHA	PRAMOD KUMAR NAYAK VS	// // 0 //

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250	D-WP(C)/5238/2025 WP(C)/4215/2025	SUDHIR KUMAR PATTANAİK VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
251	D-WP(C)/4320/2025 WP(C)/4216/2025	PRADEEP KUMAR SETHI VS UNION OF INDIA	RAGHUNATH BISWAL VS	// 0 //
252	D-WP(C)/4031/2025 WP(C)/4217/2025	AJAYA KUMAR SARANGI VS STATE OF ODISHA	PRAMOD KUMAR NAYAK VS	// 0 //
253	D-WP(C)/5241/2025 WP(C)/4218/2025	LAMBODAR BARIK VS STATE OF ODISHA	MANOJ OJHA VS	// 0 //
254	D-WP(C)/5236/2025 WP(C)/4219/2025	KRUSHNA CHANDRA PANDA VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
255	D-WP(C)/5242/2025 WP(C)/4220/2025	RAGHUNATH SAHU VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //
256	D-WP(C)/5251/2025 WP(C)/4221/2025	LAKSMIKANTA MAHANTA VS STATE OF ODISHA	MANOJ OJHA VS	// 0 //
257	D-WP(C)/5235/2025 WP(C)/4222/2025	PADMA CHARAN NAYAK VS STATE OF ODISHA	SAROJA KANTA SAMAL VS	// 0 //
258	D-WP(C)/5372/2025 WP(C)/4223/2025	NILAMADHAB SAHOO VS STATE OF ODISHA	ARUPANANDA GOSWAMY VS	// 0 //
259	D-WP(C)/5211/2025 WP(C)/4224/2025	SOBHAKAR JANI VS STATE OF ODISHA	RAMDAS ACHARY VS	// 0 //
260	D-WP(C)/5220/2025 WP(C)/4225/2025	M/S LAXMI MOTO WORLD LLP, BARGARH VS STATE BANK OF INDIA, SME BRANCH BARGARH	SAGARIKA SAHOO VS	// 0 //
261	D-WP(C)/3809/2025	BIKRAM SAHA	RAGHUNATH BISWAL	//

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	WP(C)/4226/2025	VS UNION OF INDIA	VS	0 //
262	D-WP(C)/5206/2025 WP(C)/4227/2025	NETRANANDA MAHANTA VS STATE OF ODISHA	BIREN SANKAR TRIPATHY VS	// 0 //
263	D-WP(C)/5230/2025 WP(C)/4228/2025	SIBA SWASTIK SRICHANDAN VS STATE OF ODISHA	JYOTI PRAKASH PATRA VS	// 0 //
264	D-WP(C)/5215/2025 WP(C)/4229/2025	SWORNA SANGITA ROUT VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //
265	D-WP(C)/5226/2025 WP(C)/4230/2025	SIBA SWASTIK SRICHANDAN VS STATE OF ODISHA	JYOTI PRAKASH PATRA VS	// 0 //
266	D-WP(C)/5218/2025 WP(C)/4231/2025	TRILOCHAN MALLICK VS STATE OF ODISHA	ASHIT KUMAR DASH VS	// 0 //
267	D-WP(C)/5233/2025 WP(C)/4232/2025	PRAMOD KUMAR DASH VS STATE OF ODISHA	HIMANSU BHUSAN SUTAR VS	// 0 //
268	D-WP(C)/5253/2025 WP(C)/4233/2025	SAGARIKA DAS @ MOHANTY VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
269	D-WP(C)/5361/2025 WP(C)/4234/2025	SATYANARAYAN PRADHAN VS STATE OF ODISHA	ARUPANANDA GOSWAMY VS	// 0 //
270	D-WP(C)/5374/2025 WP(C)/4235/2025	BASANTI BHOI VS STATE OF ODISHA	ARUPANANDA GOSWAMY VS	// 0 //
271	D-WP(C)/5296/2025 WP(C)/4236/2025	M/S. TOYO ENGINEERING INDIA LIMITED, THANE, MAHARASTRA VS COMMISSIONER OF SALES TAX, CUTTACK	SATYANARAYAN SAHU VS	// 0 //
272	D-WP(C)/5373/2025 WP(C)/4237/2025	SANTILATA PRADHAN VS	ARUPANANDA GOSWAMY VS	// 0

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273	D-WP(C)/5370/2025 WP(C)/4238/2025	STATE OF ODISHA KABITA BHOI VS	ARUPANANDA GOSWAMY VS	// // 0
274	D-WP(C)/5364/2025 WP(C)/4239/2025	STATE OF ODISHA PRAMOD NAYAK VS	ARUPANANDA GOSWAMY VS	// // 0
275	D-WP(C)/4811/2025 WP(C)/4240/2025	STATE OF ODISHA GUNAMANI SAHU VS	DURGESH NARAYAN RATH VS	// // 0
276	D-WP(C)/5306/2025 WP(C)/4241/2025	STATE OF ODISHA RADHASHYAM PANDA VS	VIVEKANANDA JENA VS	// // 0
277	D-WP(C)/5392/2025 WP(C)/4242/2025	STATE OF ODISHA GURUBUX SINGH AHLUWALIA VS	PITAMBAR JENA VS	// // 0
278	D-WP(C)/5329/2025 WP(C)/4243/2025	STATE OF ODISHA CHEMANANDA PRADHAN VS	DAYANIDHI MOHANTY VS	// // 0
279	D-WP(C)/4887/2025 WP(C)/4244/2025	STATE OF ODISHA DINESH RAUDIA VS	DILIP KUMAR SAHU VS	// // 0
280	D-WP(C)/5212/2025 WP(C)/4245/2025	CHAIRMAN CUM MANAGING DIRECTOR, MAHANADI COAL FIELDS LTD., SAMBALPUR BINODINI BEHERA VS	MANOJA KUMAR KHUNTIA VS	// // 0
281	D-WP(C)/3811/2025 WP(C)/4246/2025	STATE OF ODISHA ASHOK KUMAR MUKHERJEE VS	RAGHUNATH BISWAL VS	// // 0
282	D-WP(C)/4772/2025 WP(C)/4247/2025	UNION OF INDIA M/S SIDDHABHAIRABI ESTATE PVT.LTD., GANJAM VS	AMITAV TRIPATHY VS	// // 0
283	D-WP(C)/3822/2025 WP(C)/4248/2025	STATE OF ODISHA BIJAY KUMAR BARIK VS UNION OF INDIA	RAGHUNATH BISWAL VS	// // 0 //

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
284	D-WP(C)/4237/2025 WP(C)/4249/2025	SARAT KUMAR JENA VS REGISTRAR CO-OPERATIVE SOCIETIES, ODISHA, BBSR	GOKULANANDA SAHU VS	// () //
285	D-WP(C)/5508/2025 WP(C)/4250/2025	PANKAJ KUMAR SINGH VS STATE OF ODISHA	NIRA SUNDAR PANDA VS	// () //
286	D-WP(C)/5247/2025 WP(C)/4251/2025	SIMANCHAL SAHU VS STATE OF ODISHA	SURJYA NARAYAN SAHU VS	// () //
287	D-WP(C)/5371/2025 WP(C)/4252/2025	DHRUBA CHARAN BISWAL VS STATE OF ODISHA	ARUPANANDA GOSWAMY VS	// () //
288	D-WPCRL/3606/2025 WPCRL/13/2025	SOVAGINI SAMAL VS STATE OF ODISHA	RAKESH BEHERA VS	PARJANG /462 /2023 () //
289	D-ABLAPL/2331/2025 ABLAPL/1532/2025	BASANTA KUMAR MAHAPATRA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	NAYAPALLI P.S. /636 /2024 () //
290	D-ABLAPL/3326/2025 ABLAPL/1533/2025	SANTOSH KUMAR DIGAL VS STATE OF ODISHA	RAMDAS ACHARY VS	CHANDRASEKHARPUR /27 /2025 () //
291	D-ABLAPL/3504/2025 ABLAPL/1534/2025	GOBINDA CHANDRA PADIHARY VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	MAHILA P.S. BUXIBAZAR /153 /2024 () //
292	D-ABLAPL/3797/2025 ABLAPL/1535/2025	JAGADISH MAJHI VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	TUREIKELA /7 /2025 () //
293	D-ABLAPL/3892/2025 ABLAPL/1536/2025	SONALIKA MALLIK @ MAMUNI @ MAMINA MALLIK VS STATE OF ODISHA	DEEPAK KU SAHOO VS	KUDANAGARI /332 /2023 () //
294	D-ABLAPL/3904/2025 ABLAPL/1537/2025	JYOTI PRAKASH MUND VS STATE OF ODISHA	DHANANJAYA MUND VS	INFOCITY PS /14 /2025 () //
295	D-ABLAPL/3505/2025	RANJAN KUMAR NANDA	BYOMAKESH TRIPATHY	/ /0

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	ABLAPL/1538/2025	VS STATE OF ODISHA	VS	() //
296	D-ABLAPL/2170/2025 ABLAPL/1539/2025	MANMATHA DAS @ MANMATHA KUMAR DASH VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	PURI TOWN /275 /2021 () //
297	D-ABLAPL/3665/2025 ABLAPL/1540/2025	CHANDAN DAS VS STATE OF ODISHA	PRASANTA KUMAR BARIK VS	SABARANG /252 /2024 () //
298	D-ABLAPL/3659/2025 ABLAPL/1541/2025	SAMEER SRIVASTAVA VS STATE OF ODISHA	SABYASACHI MISHRA VS	//0 () //
299	D-ABLAPL/3712/2025 ABLAPL/1542/2025	SARATA CHANDRA MAHARANA VS STATE OF ODISHA	SARAT CHANDRA MEKAP VS	PURUNAKATAK /77 /2022 () //
300	D-ABLAPL/3703/2025 ABLAPL/1543/2025	AMAN MAHANTO VS STATE OF ODISHA	SURESH KUMAR JENA VS	RAJGANGPUR /47 /2021 () //
301	D-ABLAPL/3884/2025 ABLAPL/1544/2025	RASHMIKANTA PRADHAN @ RASMI KANTA PRADHAN VS STATE OF ODISHA	KRUSHNA CHANDRA DASH VS	PATTAMUNDAI RURAL PS /543 /2024 () //
302	D-ABLAPL/3748/2025 ABLAPL/1545/2025	SANJAYA SAHU @ SANJAYA KUMAR SAHU VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	PADMAPUR /19 /2019 () //
303	D-ABLAPL/3907/2025 ABLAPL/1546/2025	SK.UMAR UDDIN @ S.K UMARUDDIN VS STATE OF ODISHA	KEDAR SANKAR SAHU VS	HINDOL /23 /2025 () //
304	D-ABLAPL/3742/2025 ABLAPL/1547/2025	KALYAN PATRA VS STATE OF ODISHA	BISWARANJAN DALAI VS	BALIKUDA /43 /2025 () //
305	D-ABLAPL/3983/2025 ABLAPL/1548/2025	PINTU @ PINTU KUMAR DAS VS STATE OF ODISHA	OM PRAKASH SARAN VS	DHENKANAL TOWN /48 /2025 () //
306	D-ABLAPL/3914/2025 ABLAPL/1549/2025	BALAKRUSNA PANDA @ BALAKRUSHNA PANDA VS	JYOTIRMAYA SAHOO VS	PATTAPUR (ASKA) /475 /2022 ()

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307	D-ABLAPL/3302/2025 ABLAPL/1550/2025	STATE OF ODISHA PRANATI ROUT VS STATE OF ODISHA	SURYANARAYAN BISWAL VS	// TIHIDI /553 /2024 ()
308	D-ABLAPL/3710/2025 ABLAPL/1551/2025	PRIYABRATA MOHANTY VS STATE OF ODISHA	LALATENDU DAS VS	// //0 ()
309	D-ABLAPL/2746/2025 ABLAPL/1552/2025	SK.SAKIL KHAN VS STATE OF ODISHA	ASHOK KUMAR JENA VS	// KHUNTUNI /161 /2024 ()
310	D-ABLAPL/4042/2025 ABLAPL/1553/2025	GOLAP BEHERA @ GOPLAP BEHERA VS STATE OF ODISHA	ANITA SAHOO VS	// FATEGARH /215 /2024 ()
311	D-ABLAPL/4080/2025 ABLAPL/1554/2025	PRAKASH RAM @ PRAKASH KUMAR RAM VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	// PLANTSITE /38 /2025 ()
312	D-ABLAPL/3700/2025 ABLAPL/1555/2025	BASANTA SWAIN VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTRAY VS	// ERASAMA /24 /2025 ()
313	D-ABLAPL/4032/2025 ABLAPL/1556/2025	CHIKU @ AKSHAY KUMAR BHOI VS STATE OF ODISHA	UMESH SAMAL VS	// MOTANGA /36 /2025 ()
314	D-ABLAPL/3875/2025 ABLAPL/1557/2025	SUBAS BEHERA @ HADA VS STATE OF ODISHA	ARIJEET MISHRA VS	// BANKI /15 /2025 ()
315	D-ABLAPL/4027/2025 ABLAPL/1558/2025	SANJAYA KUMAR PANDA VS STATE OF ODISHA	AJIT CH MOHAPATRA VS	// BHADRESWAR /189 /2024 ()
316	D-ABLAPL/4040/2025 ABLAPL/1559/2025	KALPATARU PARIDA @ CHANDU VS STATE OF ODISHA	SATYA RANJAN MULIA VS	// JAGATPUR /38 /2025 ()
317	D-ABLAPL/4041/2025 ABLAPL/1560/2025	LINGARAJ MOHANTY VS STATE OF ODISHA	SATYA RANJAN MULIA VS	// BADAGODA P.S. /40 /2025 ()

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318	D-ABLAPL/3340/2025 ABLAPL/1561/2025	PRABHASH KU MALLICK VS STATE OF ODISHA	SUSANTA KUMAR SAHU VS	ATTABIRA /10 /2025 () //
319	D-ABLAPL/3715/2025 ABLAPL/1562/2025	DIPTI RANJAN PRADHAN VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	KHUNTUNI /13 /2025 () //
320	D-ABLAPL/3938/2025 ABLAPL/1563/2025	SURESH KUMAR PANDA VS STATE OF ODISHA	SUSMITA PATTNAIK VS	SATYABADI /319 /2022 () //
321	D-ABLAPL/3773/2025 ABLAPL/1564/2025	NARESH DEHURY VS STATE OF ODISHA	AMIT KUMAR NATH VS	PURUNAKOTE /93 /2024 () //
322	D-ABLAPL/3930/2025 ABLAPL/1565/2025	HIMANSHU SEKHAR BARIK VS STATE OF ODISHA	GYANA RANJAN MAHAPATRA VS	RARUAN /14 /2025 () //
323	D-ABLAPL/3320/2025 ABLAPL/1566/2025	SATISH KUMAR SINDIRI @ SATEESH VS UNION OF INDIA	RAMESH CHANDRA MAHARANA VS	/ /0 () //
324	D-ABLAPL/3945/2025 ABLAPL/1567/2025	PINTU PASWAN @ PANKAJ PASWAN VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	PLANTSITE /38 /2025 () //
325	D-ABLAPL/3535/2025 ABLAPL/1568/2025	SASMITA SWAIN VS STATE OF ODISHA	PRAMOD KUMAR MISHRA VS	NIMAPADA /375 /2024 () //
326	D-ABLAPL/3987/2025 ABLAPL/1569/2025	RAMESH DAS @ TERU VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	SIMULIA /10 /2025 () //
327	D-ABLAPL/3967/2025 ABLAPL/1570/2025	SAMIR KUMAR BHUYAN @ SAMIR BHUYAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	POLASARA PS /316 /2024 () //
328	D-ABLAPL/3651/2025 ABLAPL/1571/2025	TABU @ TAPU @ SURYA KANTA BEHERA VS STATE OF ODISHA	MOHENDRA DALAI VS	MADHUPATNA /2 /2025 () //
329	D-ABLAPL/3770/2025	KALANDI JENA	AMULYA RATNA PANDA	BINJHARPUR /36 /2025

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :07/02/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/1572/2025	VS STATE OF ODISHA	VS	() //
330	D-ABLAPL/3982/2025 ABLAPL/1573/2025	PANDITA @ PANDIT NAIK VS STATE OF ODISHA	BINAYA BHUSAN ROUSTRAY VS	DHENKANAL SADAR /26 /2025 () //
331	D-ABLAPL/3720/2025 ABLAPL/1574/2025	ARJUN MAJHI VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	BORIGUMMA /16 /2025 () //
332	D-ABLAPL/3663/2025 ABLAPL/1575/2025	MUNU MALIK @ MAHESWAR MALIK VS UNION OF INDIA (RAILWAY)	PRASANTA KUMAR BARIK VS	/ /0 S.D.J.M.,BHADRAK(Bhadrak ) 2(C)CC/0000688/2024
333	D-ABLAPL/3988/2025 ABLAPL/1576/2025	CHINA RAO @ M. SANTOSH RAO VS STATE OF ODISHA	SUKANTA KUMAR NAYAK (2) VS	BHADRAK TOWN /96 /2017 () //
334	D-ABLAPL/3910/2025 ABLAPL/1577/2025	AMITAVA GOND @ AMITAB GOND @ AMITAP GOND VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	RAIGHAR /85 /2024 () //
335	D-ABLAPL/3993/2025 ABLAPL/1578/2025	SATYABADI @ SARAT NAIK @ NAYAK @ NAHAK VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	MAHILA P.S.(BBSR) /9 /2012 () //
336	D-ABLAPL/4024/2025 ABLAPL/1579/2025	BIKRAM SUNDARAY @ BIKRAM SUNDARA VS STATE OF ODISHA	GOPAL KRUSHNA MOHANTY VS	RAGHUNATHPALI /468 /2024 () //
337	D-ABLAPL/4037/2025 ABLAPL/1580/2025	PUMACHANDRA NAYAK @ PURNACHANDRA NAYAK VS STATE OF ODISHA	SATYAJIT MOHAPATRA (2) VS	BHADRAK RURAL /666 /2024 () //
338	D-ABLAPL/4094/2025 ABLAPL/1581/2025	TARUN PRADHAN @ TARUN KUMAR PRADHAN VS STATE OF ODISHA	RAKESH BEHERA VS	COLLIERY /57 /2025 () //
339	D-ABLAPL/4055/2025 ABLAPL/1582/2025	BISWESWAR PRADHAN VS STATE OF ODISHA	SUSANTA KUMAR LENKA VS	JATNI P.S. /50 /2025 () //
340	D-ABLAPL/2651/2025 ABLAPL/1583/2025	PRIYADARSHANI NAYAK VS	SIDDHARTH GOUTAM DAS VS	BAGHAMARI /3 /2025 ()

**ORISSA HIGH COURT**

**CASES REGISTERED REPORT AS ON :07/02/2025**

<b>SL</b>	<b>FILING NO/CASE NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/ LOWER COURT CASE /DISTRICT</b>
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STATE OF ODISHA

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